

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00450/2018**

Wednesday, this the 06<sup>th</sup> day of June, 2018

**CORAM:**

**Hon'ble Mr. U. Sarathchandran, Judicial Member**

Hari Sankar Sarkar,  
S/o. Late Sachindra Chandra Sarkar,  
Quarter No. 8/58, CPWD Quarters, Indira Nagar,  
Chennai – 600 020. .... **Applicant**

**(By Advocate – Mr. Samal Kumar A.P.)**

**V e r s u s**

- 1 The Secretary,  
Department of Animal Husbandry,  
Dairying & Fisheries, Ministry of Agriculture,  
Govt. of India, Krishi Bhavan, New Delhi – 110 001.
- 2 The Under Secretary,  
Department of Animal Husbandry,  
Dairying & Fisheries, Ministry of Agriculture,  
Govt. of India, Krishi Bhavan, New Delhi – 110 001.
- 3 The Director,  
Central Institute of Fisheries Nautical and Engineering Training Unit,  
Fine Arts Avenue,  
Kochin, Kerala – 682 016. .... **Respondents**

This Original Application having been heard on 06.06.2018, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

***Per: U. Sarathchandran, Judicial Member***

None present on behalf of the applicant. When this matter came up for admission hearing on 30.05.2018, none was present. Since there is no representation for the applicant continuously, the applicant was called; absent. Hence, the OA is dismissed for non-prosecution.

**(U.SARATHCHANDRAN)  
JUDICIAL MEMBER**

**List of Annexures of the Applicant**

**Annexure A-1** - True photostat copy of Order No. F. No. 3-24/2016-Admn-V dated 31.01.2017 of Under Secretary, Govt. of India.

**Annexure A-2** - True photostat copy of forwarding Note of Head of Office, CIFNET Chennai dated 29.07.2016.

**Annexure A-3** - True photostat copy of letter to Director, CIFNET Kochi dated 04.09.2017.

**Annexure A-4** - True photostat copy of letter to Director, CIFNET Kochi dated 26.09.2017.

**List of Annexures of the Respondents**

Nil.

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